



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMANTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of Departments amongst the Law Officers in
the Jammu Wing of the Hon'ble High Court.

Government Order No: 1737 -LD(A) of 2017.
Dated : 09 - 05 - 2017.

In partial modification of all previous orders issued on the
subject, it is hereby ordered that the litigation work amongst the
following Law Officers in the Jammu Wing of the Hon'ble High
Court shall stand distributed as shown against each:-

S. No	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Ravinder Gupta, Additional Advocate General	School Education Department (Administrative Department, Directorate of School Education, Districts of Jammu, Kathua, Samba and Udhampur).
2.	Rohit Kapoor, Additional Advocate General	School Education Department (Administrative Department, Directorate of School Education, Districts of Ramban, Poonch, Rajouri and Reasi). He will assist the Learned Advocate General in the Commercial Taxes matters in addition to work already allotted to him.
3.	Amit Chopra, Government Advocate	School Education Department (Administrative Department, Directorate of School Education, Districts of Doda and Kishtwar).

Mr. Faraz Iqbal, Deputy Advocate General and Mr. Tarun
Sharma, Government Advocate will assist the Learned Advocate

General in the Tourism Department and Excise matters respectively in addition to work already allotted to them.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government

NO: LD(A) 2015/2-VI.

Dated: 09 – 05 – 2017.

Copy to the:-

1. Learned Advocate General, J&K Srinagar.
2. Principal Accountant General (A&E) Srinagar.
3. Commissioner/Secretary to Government, General Administration Department.
4. Secretaries to Government, School Education Department.
5. Secretary to Government, Tourism Department.
6. Excise Commissioner, J&K Srinagar.
7. Commissioner Commercial Taxes, J&K Srinagar.
8. Director Information, J&K Srinagar.
9. Director Litigation, Jammu.
10. Shri M. Shoeb Alam, Advocate-on-Record, Supreme Court of India, New Delhi.
11. All concerned Law Officers for information.
12. All officers of the Department of Law, Justice and Parliamentary Affairs.
13. Administrative Officer, Advocate General's Office, J&K Srinagar.
14. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
15. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
16. Website of the Department of Law, Justice and Parliamentary Affairs.
17. Government Order file.
18. Concerned file.

Achal Sethi
(Achal Sethi)
Special Secretary to Government

Am
09.05.2017